NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-503(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Desein Pvt. Ltd. Vs. Action Ispat and Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: None

ORDER

Notice to the Petitioner through Counsel as well as to the Respondents for 27th November, 2017.

S-D

(S. K. Mohapatra) Member (T) (Ina Malhotra)

Member (J)